SHRI B. A. DASLHOWDHURY I introduce the Bill.

14,35 hrs

CONSTITUTION (AMENDMENT) BILL

(Insertion of new article 339A)

SHR! S M. SIDDAYYA (Chamarajauagar) I beg to move for leave to introduce a Bill further to amend the Constitution of India

MR. DEPUTY SPEAKER The question 18.

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRI S M SIDDAYYA 1 introduce the Bill

CONSTITUTION (AMENDMENT) BILL!

(Amendment of articles 15, 16 etc.)

SHRI S. M SIDDAYYA (Chamarajanagar) I beg to move for leave to introduce a Bill further to amend the Constitution of India

MR. DEPUTY SPLAKER The question is

"That leave be granted to introduce a

Bill further to amend the Constitution of India "

The motion was adopted

SHRI S M. SIDDAYYA 1 introduce the Bill.

PREVENTION OF CONVERSION BILL†

श्री जगन्नाच राव जोशी (शाजापुर) मै प्रस्ताव करता हू

"कि प्रवयस्कों के धर्म परिवर्तन को निवंश्वित करने वाले विभेयक को पुर.स्थापित करने की अनुमति वी जाए।

MR DEPUTY-SPLAKER The question is

"That leave be granted to introduce a Bill to restrict the conversion of religion of minors"

The motion was adopted

श्री खबन्माय राव जोशी मै विषयक पुर -स्थापित करतो ह।

HINDU SUCCESSION (AMEND. MLNT) HILL*

(Insertion of new section 24 1)

थी जगन्नाम राज कोकी (वाजापुर) मैं प्रस्ताव करता ह:

'कि हिन्दू उत्तरक्षिकार क्रिक्तियम, 1956 का ग्रीर गंद्रीयन करने वाले विषयक को पुर स्थापित, करने, की श्रनुमति दी जाय।

Publishe I in Garette of India Extraordinary, Part II, section 2, dated 28-5-71,